

SHORT NOTICE QUESTION

नक्सलवादी की स्थिति

+

S.N.Q.33/श्री प्रकाशबीर शास्त्री :

श्री रामचतार शर्मा :

श्री शिवकुमार शास्त्री :

श्री रघुबीर सिंह शास्त्री

श्री आत्स वास

श्री अर्जुन सिंह भदौरिया

श्री यशवत सिंह कुसवाह

डा० सूर्य प्रकाश पुदी

क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि

(क) क्या उन्होंने हाल ही में नक्सलवादी की स्थिति के बारे में पश्चिम बंगाल के मुख्य मंत्री से बातचीत की थी,

(ख) क्या उस राज्य में स्थिति को सुधारने की दृष्टि से उस मुलाकात में किसी रूप में राज्य की आंतरिक सुरक्षा के बारे में भी बातचीत हुई थी, और

(ग) यदि हाँ, तो उसका क्या निष्कर्ष निकला है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) : (क) जी हाँ।

(ख) जी नहीं।

(ग) सिलीगुड़ी सब-डिवीजन के कुछ क्षेत्रों में पुन सामान्य स्थिति लाने के लिये आवश्यक उपायों के बारे में बातचीत हुई थी। केन्द्रीय सरकार को आशा है कि अब पुलिस द्वारा उस क्षेत्र में की जाने वाली कार्यवाहियों के फलस्वरूप स्थिति सुधर जायेगी।

श्री प्रकाशबीर शास्त्री : मैं यह जानना चाहता हूँ कि पश्चिम बंगाल के मुख्य मंत्री श्री अशोक मुखर्जी ने एक कॉन्फ्रेंस में उत्तर देते हुए यह बताया था कि जो यह उद्योगी

साम्यवादी नेता हैं कन्पू सान्याल इन की गिरफ्तारी का कोई प्रादेश नहीं दिया गया तो मैं यह जानना चाहता हूँ कि उनके प्रतिरिक्त भी श्रीर और मजूमदार और जगल सवाल प्रादि जो इस दल के प्रमुख नेता हैं क्या उनकी गिरफ्तारी इसलिये नहीं की गई कि पश्चिम बंगाल की गवर्नमेंट ने पुलिस को इस प्रकार का गुप्त रूप से प्रादेश दे रखा है कि नेताओं को गिरफ्तार न किया जाय और क्या यह भी सत्य है कि जो नेता पश्चिमी बंगाल के इस क्षेत्र के उपद्रवों के मुख्य रूप से जिम्मेदार हैं वह आज भी सिलीगुड़ी या नेपाल में बैठ कर गुप्त रूप से सारे म्यान्डालन का संचालन कर रहे हैं ?

Shri Y. B. Chavan As far as my impression of the talk I had with the Chief Minister goes, there are no such instructions not to arrest anybody. Naturally I did not discuss any individual names but the information that I got from him conveyed to me is that whoever was involved in it, big or small would be arrested

श्री प्रकाशबीर शास्त्री मैं यह जानना चाहता हूँ कि क्या पश्चिमी बंगाल के मुख्य मंत्री की प्रधान मंत्री के साथ बातचीत में कुछ ऐसी झलक भी आई कि पश्चिमी बंगाल के मुख्य मंत्री कुछ प्रश्नों पर बड़ा स्पष्ट निर्णय लेना चाहते हैं लेकिन उनके कैबिनेट में कुछ इस प्रकार के मतभेद हैं कि जिसके कारण वह दृढ़ निर्णय नहीं ले पा रहे हैं ? इस सम्बन्ध में भारत सरकार की क्या प्रतिक्रिया है ?

Shri Y. B. Chavan: This is not a question of my reaction I did not get that impression from the talk I had with the Chief Minister, neither did he give me that impression

श्री रघुबीर सिंह शास्त्री : श्रीमन्, मैं यह जानना चाहता हूँ कि सरकार को कुछ ऐसी रिपोर्टें मिली हैं कि पूर्वी नेपाल से होकर

चीन के लोगों ने टेररिस्ट सीडर्स से कुछ सबकें स्थापित किया है और वहाँ टेररिस्ट सीडर्स की गतिविधियाँ बढ़ने का एक यह भी कारण है ?

Shri Y. B. Chavan: As far as the thinking is concerned, we know that they want to have some sort of mass action oriented with violence etc. That thinking has certainly some resemblance with Chinese thinking. I have not got any definite information to show that any Chinese people are involved in this directly.

Shri Balraj Madhok: The question is whether something is being done on the Nepal border to help these people connected with Naxalbari.

Shri Y. B. Chavan: I have no confirmed information about it.

श्री भ्रातृ दत्त : नक्सलवादी न कुछ पाकिस्तानी नागरिकों प्रथवा सैनिकों द्वारा भी गडबड कराने के समाचार क्या मिले थे ? यदि हा, तो उस का ब्याग क्या है ?

Shri Y. B. Chavan: I have no any very authoritative information on it.

Shri D. N. Patodia: The administrative machinery in that particular region has been paralysed to such an extent to achieve political ends that the intelligence branch of the West Bengal Government is not functioning for the purpose of reporting political matters. Will the hon. Minister clarify and state whether he is aware of any such situation and in that event to what extent he is prepared to strengthen the Central intelligence branch for that purpose?

Shri Y. B. Chavan: The hon. Member is asking a question about the arrangement of the administration of the West Bengal Government. I do not think I have got full information about what exactly is their strength etc., but naturally the Central Government has also its own ways of finding out information there, and we are

taking proper care about it, we are watching the situation very well, but I must say one thing. It is my duty to give that assessment very correctly, that the situation in Naxalbari has improved in the last 10 or 15 days.

Shri D. N. Patodia: On a point of order. So far as the functioning of the intelligence branch is concerned, the Central Government through its own intelligence machinery is always capable of knowing, and does always know. Therefore, I would like to know

Mr. Speaker: There is no point of order.

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूँ कि क्या माननीय गृह मंत्री महोदय ने पश्चिमी बंगाल के मुख्य मंत्री से इस बात पर भी बातचीत की कि वहाँ की जो घाबराहट या भूमि की समस्याएँ हैं उन को सुधारने के लिए पश्चिमी बंगाल की सरकार क्या प्रयत्न कर रही है और इस मिसिले में क्या उन्होंने भारत सरकार की भी सलाह मागी ? यदि हा, तो भारत सरकार ने क्या सलाह दी ?

Shri Y. B. Chavan: My discussions with the Chief Minister were confined to specific questions on the situation in Naxalbari. I did not discuss any wider issues with him. Certainly I discussed with him certain suggestions that we have given or certain reactions we have had after the press reported decisions about dealing with the matter. Our discussion was only confined to Naxalbari and those measures.

Shri Surendranath Dwivedy: May I know whether the notification issued by the Government of India banning carrying of bows and arrows in Naxalbari area under the Arms Act has been executed in that area, and whether the West Bengal Government has informed the Central Government that they are not prepared to execute that notification?

Shri Y. B. Chavan. No, Sir, I have not received any communication from the West Bengal Government saying that they are not prepared to execute that order, but from the information that I got large numbers of arrows and bows are being forfeited by the West Bengal police there. To that extent it appears that the order is implemented.

श्री बलराज नथोक : क्या मली महोदय का ध्यान उन स्टेटमेंट्स की ओर गया है जो कि विभिन्न दलों के नेता जो कि पिछले दिनों नक्सलवादी हो कर आये हैं उन्होंने दिया है जिसमें उनका कहना है, जो अखबारों में आया है कि वहाँ पर यह कोई ऐंग्लियन प्रबलम नहीं है, जो नेता हैं इस आन्दोलन के वह अधिकतर अमीर लोग हैं जिनके पास, कइयों के पास सौ बोधे और कइयों के पास दो सौ बोधे जमीन है और जिनका मारा है, लूटा है वह गरीब लोग हैं। यह कोई ऐंग्लियन सवाल नहीं है। वह कहते हैं कि नुम पार्टी के लिए रुपया दो और नहीं देन पर उसको पीटते हैं।

Shri Y. B. Chavan. I think I have given my own views on this matter.

Mr. Speaker. We are going round the whole discussion again now.

Shri Tenneti Viswanatham. A few days ago the newspapers gave the picture of those persons in that area who have been arrested as the trouble-makers. They are practically as God made them. Are they the persons that created all this trouble, or are there others whom the police have not been able to reach?

Shri Y. B. Chavan. Certainly there are some other important people yet outside whom the police have not yet been able to reach.

Shri Jyotirmoy Basu. The Central Government by notification has banned the carrying and keeping of bows and arrows. May I know if the Central Government has also considered banning the keeping and carrying of

fire-arms held by the jotedars in that area?

Shri Y. B. Chavan. Even if those jotedars are carrying guns, they are doing so because they are licensed. It is for the West Bengal Government to cancel them if they think so.

Shri Jyotirmoy Basu. That is one-sided.

Shri Y. B. Chavan. As a matter of fact, there is an order about carrying guns also.

Shri Krishna Kumar Chatterjee. Is the hon. Minister aware that despite intensive combing operations of the Purnia forest in Sihguri Kanu Sanyal and his associates could not be arrested and the police believe that he with 200 associates and firearms and Jigat Santal another leader, with 100 associates and fire-arms might have crossed the border?

Shri Y. B. Chavan. No, Sir, I have not got that information.

Shri Tridib Kumar Chaudhuri. The hon. Minister said just now that there had been considerable improvement in the Naxalbari situation so far. A law and order measures were concerned. Is he aware that the West Bengal Government and the cabinet unanimously approved all the police measures that had been taken and about 500 people had been rounded up and produced before the courts and certain forests and jungles where the hard core leaders are supposed to have taken shelter have been surrounded and mopping up operations are going on? He satisfied that so far as the West Bengal Government and police are concerned they are taking all possible steps to see that the situation is brought under control?

Shri Y. B. Chavan. The first phase of the police operation was to isolate the determined group of leaders who are really speaking giving inspiration plans and leadership to this campaign. It is proceeding with some success. But I think we will have to

watch yet for the results that they are getting. As I have said no State government needs a certificate from me? I have already said that the situation there has improved.

Shrimati Sushila Rohatgi: During the course of his talks with the Chief Minister of West Bengal, did the Home Minister come to the conclusion that the Chinese also had some hand in the Naxalbari situation and if so is the government satisfied that these people are exterminated and do not spread to any other States to create further Naxalbaris?

Shri Y. B. Chavan: It is quite possible that they were inspired by the ideas of Mao; there is no doubt about that. I do not know whether they had a practical hand in it.

Shri Indrajit Gupta: We are all glad to hear from the Minister that in his opinion the situation in Naxalbari has improved considerably....

Shri Y. B. Chavan: I never said that it "has improved considerably"; I said that it "has improved".

Shri Indrajit Gupta: Part (b) of the question is a general question: internal security in West Bengal. Has the hon. Minister's attention been drawn to a statement issued by the Chief Minister of West Bengal two days back in which he has categorically stated that one of the major facts which had contributed to the lack of security in the Asansol region of West Bengal—the coal field region—is the fact that certain mine-owners are maintaining private armies of armed hooligans and are trying to intimidate by force the workers; they are committing acts of violence. This is the statement of the Chief Minister. May I know whether the Home Minister is prepared, equally in the interest of maintaining law and order, to back up any action which the State Government may take against recalcitrant mine-owners and punish them severely for this?

Shri Y. B. Chavan: I have not seen the statement of the Chief Minister and so I cannot answer this question.

Shri P. Venkatasubbaiah: May I know whether the attention of the Home Minister has been drawn to a statement made by Mr. Limaye, a legislator from Maharashtra that he had a talk with the left communist leader who said that Naxalbari would be repeated throughout India during the month of December. If that is so, what possible action is Government going to take?

Shri Y. B. Chavan: I have not come across that statement.

Shri Nath Pal: Mr. Speaker, it is possible to appreciate the necessity for taking firm action, to curb open threat to security. But has the Minister's attention been drawn to this, or, has he seen some pictures in some of the dailies which I must say make one's stomach turn? They are gruesome; I do not like the pictures of these people chained together, reminiscent almost of the interrogation that goes on in Viet Nam. What is the purpose in advertising this as something so sadistic that may be happening? It is conceivable that there has not been any excess, but to any Indian who looks at the picture of his fellow-Indians, half-naked, with tears and terror in their eyes, it would be depressing. What is the use of such pictures, and I would like to know why such pictures are being advertised?

Shri Y. B. Chavan: I am not responsible for these pictures. (Inter-ruption).

Shri Nath Pal: The *Hindustan Times* carried such a picture. I think Mr. Chavan will share our anxiety about these sad things.

Mr. Speaker: Shri Deshmukh.

Shri Shivajirao S. Deshmukh: One of the persons who is responsible for this situation in Naxalbari happens to be a Pakistani national, and it has been widely circulated in the press

reports which are to the effect that one of the objects of creating such a situation in Nazimbari is to see that both East and West Bengal are brought under Chinese influence. Has the Government any specific information about this?

Shri Y. B. Chavan: There are many ideas which are supposed to be behind this move. It is also one of the ideas that has been stated. But how can I confirm or not confirm such things?

— श्री मार्च करनेवाले : कई जिम्मेदार लोगों के द्वारा दो किस्म की बातें कहने में आई हैं, जिनके बारे में मैं मंत्री महोदय से खुलासा जानना चाहता हूँ:—

1 जो पुलिस वहाँ पर भेजी गई है, उस पुलिस में किसी दल के लोगों को भी यूनीफार्म डालकर भेजा गया है— यह अफवाह फैल रही है, कई अफवाहों में छपा है और कई जिम्मेदार लोगों के मुँह से सुनने में आया है,

2 हमारी अफवाह यह है कि सी० आई० ए० के लोगों का भी नक्सलवाड़ी के मामलों में हाथ है।

न दोनों के बारे में मैं आपकी जो अवल मचीनरी है, क्या उसमें कोई जांच की है? यदि कोई है, तो वह क्या है—इसका खुलासा करें।

Shri Y. B. Chavan: I will have to ask the West Bengal Government about it; have not known about it.

श्री कंडर लाल गुप्त : मंत्री महोदय ने अभी कहा कि नक्सलवाड़ी में स्थिति पहले से कुछ सुधरी है, लेकिन उस पर बाध रखने की जरूरत है। मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या उन्होंने वेस्ट-बंगाल सरकार को कोई ऐसा क्वचम सुझाया है कि जिससे वह स्थिति और सुधरे और उस स्थिति पर वह किस

इस से बाध रचना चाहते हैं— क्या इस तरह की कोई चीज सुझाई है या उनके धारण में विकसलन करने के बाद कोई चीज लागू की जा सकती है या उसके बारे में आप क्या सोचते हैं?

Shri Y. B. Chavan: In those discussions of mine with the Chief Minister we made certain suggestions to the Chief Minister, and I think in those discussions, I got the impression that the Chief Minister was agreeable to the suggestions that we made. This is the impression that I got. I think that the police operation is going on according to his own ideas about it, and it is achieving some results.

श्री मुलसीवाल बाबाब : अध्यक्ष महोदय, मंत्री महोदय ने कहा है कि वहाँ की कठिन परिस्थिति में सुधार हो रहा है तथा जिन लोगों ने वहाँ टूटल फ्लिप्ट किया है उनके खिलाफ पुलिस के जरिये या कानून के जरिये एक्शन लेने। लेकिन मैं पूछना चाहता हूँ कि वहाँ की जो बेसिक प्राबलम थी उस प्राबलम के लिये सरकार ने कुछ किया है या नहीं? हिन्दुस्तान में जहाँ जहाँ ऐसी प्राबलम पैदा होती है, जैसे तेलगाना में हुआ, नक्सलवाड़ी में हो रहा है, इनको हल करने के लिये सरकार में कोई इन्तजाम किया है, जिससे वे कारण फिर पैदा न हों—क्या इसके बारे में सरकार ने कोई विचार किया है?

श्री नक्सलतराव चव्हाण : हा, हमें का किया जाता है।

श्री बेबी संकर शर्मा : माननीय गृह मंत्री जी ने कहा है कि 10 दिनों के भीतर नक्सलवाड़ी की सिचुएशन इम्प्रूव हुई है। मैं ता० 18 और 20 को नक्सलवाड़ी के इलाके में था और मैं अपने निश्चित मत से कह सकता हूँ कि अभी तक संयोगे मे भय है, वही धारणा बनी हुई है जो पहले थी, अभी तक संयोग प्रपने क्षेत्रों में काम करने नहीं जा सके है और राजिलग के डिस्ट्रिक्ट कामरा के कथानुसार करीब करीब 70 परसेंट जमीन अभी भी खाली पड़ी हुई है और जिनकी जमीनें

उनको वहाँ ले जाने में पुलिस बल नहीं करती है। राजिविजय इन्स्ट्रिक्ट कमिश्नर के अनुसार 5 करोड़ ६० के ब्रह्म का बाटा होगा, और उस इलाके के लोग क्या चाहेंगे इसका पता नहीं है। इसलिये मैं जानना चाहता हूँ कि माननीय मंत्री जी ने ऐसे क्या स्टेप्स लिये हैं जिन से लोगों में निश्चितता आये और वह अपने खेतों में ठीक से काम कर सकें ?

Shri Y. B. Chavan: Really speaking, I cannot say what steps I am taking because the steps will have to be taken by the West Bengal Government. There may be an element of truth in what the hon member says. When I say things have improved, it is a comparative statement. The police are establishing their camps in different areas. I hope the presence of the police would help to make them a little more fearless.

Shrimati Lakshminikanthamma. May I know whether the Home Minister's attention is drawn to the West Bengal Labour Ministers statement that they are working under the twin limitations of democracy and Constitution and they have come to power through election, election is not a revolution and if the society is to change, it must be through a revolution. May I know whether the Government is convinced that certain Ministers of the State are also behind this movement in West Bengal?

Shri Y. B. Chavan: I have no answer to this.

Shrimati Lakshminikanthamma: It is a dangerous thing.

Mr. Speaker: Maybe, but he says he has no answer.

Shri C. C. Desai: I understand from my friend, Mr Patodia, who has recently visited Naxalbari that while the police action is effective in so far as the top leaders are concerned, no action is being taken yet against the masses

array of anti-social elements who are operating in the countryside. Will the action be continued to clean up the place and not be relaxed?

Shri Y. B. Chavan: This is really speaking, the idea of the operation they have undertaken. I wish they pursue the same line which the hon member has suggested.

श्री जयु लिये - मैं जानना चाहता हूँ कि क्या मंत्री महोदय का ध्यान माकसबादी कम्युनिस्टों के प्रखबारों में निम्नलिखित बातों के नेताओं के द्वारा दिये गये बयानों की धोरण गया है, जिनमें उन्होंने कहा है कि नक्सलबादी में विद्रोह करने वाले लोग सी० आई० ए० ने एजेंट हैं ? साथ ही मैं यह भी कहना चाहता हूँ कि श्री नाथपाई के प्रश्न का जवाब नहीं आया कि क्या मंत्री महोदय पश्चिमी बंगाल की सरकार को हिदायत देंगे कि नक्सलबादी में जो काम हो रहा है उसका मुकाबला करते समय इन्सानियन और मानवता को न छोड़ा जाये ?

Shri Y. B. Chavan: I am sure this question and Mr Nath Pai's question will be brought to the notice of the West Bengal Government. I am sure they must be concerned about the human values. I have no doubt about it.

श्री जयु लिये - मेरे पहले प्रश्न का उत्तर क्या है ? मैंने पूछा था कि वामपन्थी कम्युनिस्टों के प्रखबारों में तथा उनके नेताओं के बयानों में इस बात का उल्लेख है कि जो विद्रोह करने वाले हैं वह असल में वामपन्थी कम्युनिस्ट नहीं हैं, उनका बदनाम करने के लिये सी० आई० ए० के एजेंट वह काम कर रहे हैं, क्या इसके बारे में मंत्री महोदय को कोई जानकारी है ? (अव्यवधान) मैं जानकारी मांग रहा हूँ। उनके पास कई जासूसी विभाग हैं।

Shri Y. B. Chavan: I have seen these remarks. I will have to check up on these facts. But personally we will

have to be rather very careful about making these allegations.

की अनुसंधान : मैंने कहाँ कहा है ?

की जमानतदार जमानत आप ने नहीं, उन्हीं कहा है ।

Shri S. M. Banerjee: May I know whether his attention has been drawn to the statement issued by the I.G. of Police of West Bengal, when he visited Naxalbari recently and had talks with the so-called underground leaders of this particular struggle against the jotedars, that there is an absolutely good atmosphere now in Naxalbari and that no arms and ammunition were imported from other countries. If so, what is his reaction to that?

Shri Y. B. Chavan: I have seen some press statement about it I have not got that report direct I cannot give my reaction about it

Shri K. Narayana Rao: Over a period of time it is likely that we can control the situation. But the fundamental fact still remains that we have taken the pledge under the Constitution to uphold the territorial integrity and sovereignty of India. Now it is very clear that there are certain elements which have been working against the territorial integrity of India extra-territorial inspired. In view of this, may I know whether Government is thinking in terms of banning such political parties as do not believe in the democratic way of life?

Shri Y. B. Chavan: There are no proposals for banning any political party at present

Shri Samar Guha: In view of the fact that the largest quantum of land proportionate to the population and area of Silliguri has been vested in that area, in view of the fact that acute agrarian problems are there in other districts adjoining the Naxalbari area, in view of the fact that the leaders of the Naxalbari operation have more lands than many jotedars in that area, in view of the fact

Mr. Speaker: What is your question?

Shri Samar Guha: Sir, in my speech I have said that it is essentially an agrarian problem. But now, after making a factual study, I have data and statistics with me to show that 60 per cent of the leaders have more lands than many jotedars in that area.

Mr. Speaker: I do not think the Home Minister will be able to give all that information

Shri Samar Guha: This problem of Naxalbari is more political than agrarian. I would like to know whether it is a fact

Shri Y. B. Chavan: I have given my view from the very beginning—I think the hon. Member agrees with me in that—that it is more political than agrarian

Shri S. S. Kothari: May I know whether, in his opinion, it is a fact that CPI(M) have severed connections with the so-called 'ultras', in view of the statement of the Secretary?

Shri Y. B. Chavan: This is a question which will have to be put to the CPI(M) and not to me

श्री राम चरण क्या मंत्री महोदय का यह पता है कि नकमलबाड़ी और जगहो पर भी हो सकता है क्योंकि यहाँ पर जमीन के वितरण की बात है, गरीब भूमि की बात है, जमीन किम के पास है और किस के पास नहीं है इसकी बात है। यह वातावरण और जगहो पर न फैल जाये इसके लिये जब तक आप लैंड-रिफार्म को सही नहीं करोगे तब तक कुछ नहीं हो सकता ।

Shri Y. B. Chavan: Sir, certainly, this Government and the party to which I have the privilege to belong have always believed in land reforms. I wish they had undertaken the land reform programme. Nobody objected to land reform programme as such

Shri Jyotirmoy Basu: Why did you not do it in twenty years? Now you expect things to be done in a magician's way

[Shri Morarji Desai]

the existing law. In order to maintain the incidence of tax on foreign companies on inter-corporate dividends received by them from domestic companies, as close as possible to that under the existing law, I now propose to increase the quantum of deduction from such dividends in their case from 60 per cent of such dividends, as specified in the Bill, to 65 per cent thereof. This will leave 35 per cent of the dividend to bear tax at the rate of 70 per cent, thus, resulting in an effective incidence of tax of 24.5 per cent on the whole of such dividends. Consequently, it is also proposed to specify the rate of deduction of tax at source from such dividends at 24.5 per cent as against 28 per cent under the Bill.

As part of the measures for simplifying tax calculations, the Bill proposes to replace the existing provision for rebate of tax on charitable donations by one for a straight deduction of 50 per cent of the amount of the qualifying donations in computing the taxable income of the donor. The deduction of 50 per cent of the qualifying donations results in a slightly lower tax benefit to non-corporate donors. In order that the tax relief in these cases may be as near as possible to that under the existing law, I now propose to increase the deduction in the case of non-corporate donors from 50 per cent of the qualifying donations, as specified in the Bill, to 55 per cent thereof.

I also propose to move two amendments to the provisions relating to computation of chargeable profits under the Companies (Profits) Surtax Act, 1964. In computing the chargeable profits, Companies are entitled, under the existing law, to exclude from their total income, *inter alia*, the amount of their 'tax holiday' income on which rebate of income tax is allowable to them under the Income-tax Act. They are also entitled to exclude the amount of the qualifying donations on which rebate of

tax is admissible to them under the Income tax Act. As the 'tax holiday' income will, under the provisions in the Bill, be completely excluded from the total income of the company with effect from the assessment year 1968-69, the existing provision in the Companies (Profits) Surtax Act for excluding the 'tax holiday' income in computing the chargeable profits of the company will become redundant and is, therefore, proposed to be omitted. Further, as fifty per cent of the amount of the qualifying donations made by the company will, under the Bill, be allowed as a deduction in computing the total income of the company under the Income tax Act with effect from the assessment year 1968-69, it is proposed that in computing the chargeable profits of the company for surtax, only the balance fifty per cent of the qualifying donations will be excluded.

I now turn to the Postal tariffs. Honourable Members are aware that provision was made in the Finance Bill for increases in Postal rates on registered newspapers in order to reduce the recurring heavy loss on the Postal Services. These included an increase in the rate for newspapers weighing not more than 100 grammes from 2 p. to 5 p. I have since reconsidered the proposal in so far as the smaller newspapers with limited circulation are concerned. The Committee on Small Newspapers had recommended in 1965 that some concessional treatment is necessary in the case of small newspapers weighing less than 50 grammes. I propose to go a little further and have accordingly decided that there should be no change in the existing Postal rate of 2 P for registered newspapers weighing not more than 60 grammes. This will particularly benefit language papers, dailies and weeklies and will mean a loss of revenue of the order of Rs. 35 lakhs in a full year.

I have also received representations in respect of certain other tariff items